

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 2161

TO BE ANSWERED ON MONDAY 2nd December, 2019

[11 Agrahayana, 1941 (SAKA)]

‘PERMANENT STATUS TO FINANCE COMMISSION’

No. 2161. SHRI LAVU SRI KRISHNA DEVARAYALU

Will the MINISTER OF FINANCE be pleased to state:

- a) whether there is any proposal before the Government to give permanent status to the Finance Commission;
- b) if so, the details thereof and if not, the reasons therefor;
- c) whether it is true that the Reserve Bank of India is also in favour of giving permanent status to the Finance Commission; and
- d) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ANURAG SINGH THAKUR)**

- a) No, Government of India is not considering any proposal to give permanent status to Finance Commission.
- b) Does not arise.
- c) Reserve Bank of India is also not considering any proposal to give permanent status to Finance Commission.
- d) Does not arise.
